

Scheme of Development for Scientific and Technical Education, a grant of Rs. 35,000/- has been made to the Patna University for Geology Department.

(b) No.

DISPLACED PERSONS ENTERING ASSAM

80. **Shri Amjad Ali:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of displaced persons that entered the State of Assam since 15th August 1947;

(b) the districts in which they so entered (number, district-wise, if possible);

(c) the number of displaced persons (district-wise) who have been rehabilitated till date and the number (district-wise) that remains even now to be rehabilitated; and

(d) the classification and categories in which they have been divided for the purposes of help to be rendered for rehabilitation?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) to (d). The information is being collected and will be laid on the Table of the House in due course.

DIAMOND AND GOLD

81. **Shri Jhulan Sinha:** (a) Will the Minister of Natural Resources and Scientific Research be pleased to state whether the possibility of the existence of Diamond and Gold in Punjab (I) and Vindhya Pradesh has been examined by the Geological Survey of India?

(b) If so, what has been the result of this examination?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) and (b). Information is being collected and will be laid on the Table of the House when received.

INCOME-TAX

82. **Shri Jhulan Sinha:** Will the Minister of Finance be pleased to state:

(a) whether during the course of investigation by the Income-tax Investigation Commission or otherwise, cases have been detected of diversion of large funds collected by traders for charitable purposes to business purposes; and

(b) if so, the total amount thus diverted and the amount of income-tax assessed and realised thereon?

The Minister of Finance (Shri C. D. Deshmukh): (a) No case of this type has so far come to the notice of the Income-tax Investigation Commission, nor has it come to the notice of the Central Government whether in the course of regular assessment proceedings the Income-tax authorities have detected diversion of large funds collected by traders for charitable purposes to business purposes. Even if any such case has come to the notice of the Income-tax authorities, they are not required to report the facts thereof to the Central Government.

(b) In view of the reply to part (a) the question, this question does not arise.

ARCHAEOLOGICAL MONUMENTS AT SORO (ORISSA)

83. **Shri Sanganna:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that important archaeological monuments have been discovered at Soro in Puri District (Orissa) during the month of January, 1953;

(b) if the answer to part (a) above be in the affirmative, the descriptions and historic periods to which the monuments discovered belong; and

(c) the time and money spent for the purpose?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) to (c). The information is being collected, and will be placed on the Table of the House in due course.

VISIT OF MANAGING DIRECTOR, NATIONAL RESEARCH DEVELOPMENT CORPORATION, U.K.

84. **Sardar Hukam Singh:** (a) Will the Minister of Natural Resources and Scientific Research be pleased to state whether the Managing Director of the National Research Development Corporation in the U.K. visited India in April, 1951?

(b) If so, what discussions did he have with our officials?

(c) Did those discussions materialise into some concrete proposals?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes, Sir.

(b) and (c). The discussions were of an exploratory and informal nature mainly on the development and exploitation of inventions resulting from research supported by Government funds.